

could be granted at present was that beyond the first 160 kms. for Class IV staff and the first 400 kms. for others, the full actual fares should be reimbursed instead of 90 per cent as at present. Orders implementing this decision were issued on the 10th March, 1967. It is not proposed to make any further changes.

Elective Posts for I.Gs. and D.I.Gs. of Police

3171. **Shri Shiva Chandra Jha:** Will the Minister of Home Affairs be pleased to state whether any effort is afoot for making any constitutional change in making the posts of I.Gs. and D.I.Gs. of Police elective instead of appointive as at present?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): No, Sir.

Trade Unions for Government Employees

3172. **Shri Shiva Chandra Jha:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Central Government employees are allowed to form Trade Unions; and

(b) if so, how many such Trade Unions are there in the country?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes, except those who are governed by provisions of the Army Act and similar enactments.

(b) Information is being collected and will be laid on the Table of the House.

ब्रह्मपुर टेलीफोन केन्द्र

3173. **श्री गं० च० दीक्षित:** क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पूर्वी नीमाड़ जिले में ब्रह्मपुर नगर का टेलीफोन केन्द्र बहुत ही पुराना है और उसकी क्षमता भी कम है; और

(ख) यदि हां, तो उसकी क्षमता में कब वृद्धि होने की संभावना है?

संस्कृत-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल): (क) और (ख). 100 लाइन का करचल टेलीफोन केन्द्र 1955 में स्थापित किया गया था। 1964 में उसकी क्षमता बढ़ाकर 200 लाइनों की कर दी गई। इस समय उक्त टेलीफोन केन्द्र में क्षमता की कमी है। अतः इस करचल टेलीफोन केन्द्र के स्थान पर 300 लाइनों की क्षमता का एक स्वचल टेलीफोन केन्द्र स्थापित करने का प्रस्ताव है, जिसके 1968 के दौरान चालू हो जाने की संभावना है।

Return of Mizos from Pakistan

3174. **Shri Hem Barua:**

Shri Surendra Nath Dwivedy:

Shri Nath Pai:

Shri M. Meghachandra:

Shri Dhireswar Kalita:

Shri Liladhar Kotoki:

Shrimati Jyotsna Chanda:

Shri Vishwa Nath Pandey:

Shri Yajna Dutt Sharma:

Shri O. P. Tyagi:

Shri Jagannath Rao Joshi:

Shri B. S. Sharma:

Shri T. P. Shah:

Shri D. C. Sharma:

Shri B. N. Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 200 Mizos and Kukis have recently entered Manipur after receiving military training in East Pakistan; and

(b) if so, whether these rebels could be apprehended and any information got from them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) A mixed gang of Mizos and Kukis entered Chura-chandpur sub-division of Manipur from Mizo Hills on the 9th May, 1967. There is no information if the gang had been to Pakistan.

(b) No, Sir. However, the security measures have been tightened and patrolling intensified.

arms and ammunitions recovered is being collected.

Smuggling of Arms by Naga Youth

3175. Shri Hem Barua:

Shri Surendra Nath Dwivedy:

Shri Nath Pal:

Shri Raghuvir Singh Shastri:

Shri Parkash Vir Shastri:

Shri Hukam Chand Kachwal:

Shri Ram Gopal Shalwale:

Shri Ram Avtar Sharma:

Shri Shiv Kumar Shastri:

Dr. Surya Prakash Puri:

Shri Arjan Singh Bhadoria:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that recently a Naga youth was arrested at Amguri with 150 cartridges on his person on the Nagaland-and-Assam border trying to smuggle arms and ammunition to Nagaland;

(b) if so, the source, foreign or Indian, from which those arms were procured;

(c) whether it is a fact that on a previous occasion a Naga youth was found at Amguri carrying two hundred explosive arms and ammunitions bearing the marking of a East European country; and

(d) if so, the name of the country whose marking these explosive arms and ammunitions bore?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (d). The information is being collected and will be placed on the Table of the House.

(c) On the 14th March, 1967, two trunks containing explosive arms were received from a Naga while he was waiting for transport at a petrol pump at Anguri (Sibsagar District). (This information has already been given in reply to Starred Question No. 133 on 29th March, 1967). Information in regard to the marking on

Self-Government in NEFA

3176. Shri Swell: Will the Minister of Home Affairs be pleased to state:

(a) whether there has been a demand for self-government by the people of NEFA;

(b) whether Government propose to take concrete measures soon to meet their demand;

(c) the specific measures proposed; and

(d) whether the present system of having a nominated M.P. will be discontinued and elections held in the area?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir. There has been a demand for democratic set-up of administration.

(b) and (c). It is proposed to promulgate a Regulation to provide for the constitution of democratic bodies at block, district and Agency levels.

(d) The question is being examined.

Looting in Manipur

3177. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether a gang of armed people looted at Waikhong Bazar, Thoubal Sub-Division, Manipur on the 30th May, 1967;

(b) whether such lootings have been frequent on the National Highway of Patel Morgh Road and if so, the details thereof; and

(c) the nature and composition of this gang of armed people and how